NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI NOTICE Dated 08.04.2019

Please take notice that the matters listed in first half today in Hon'ble Chairperson's Court (except Judgments) will be taken up by the Single Bench Comprising of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson. Judgments will be pronounced in second half at 2 PM. And the second half matters will be taken up at 2.10 PM today.

By Order -sd/-

Registrar

Copy to: -

- 1. Notice Board
- 2. Reception
- 3. Record File
- 4. Website: www.nclat.nic.in